

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:491
ANSWERED ON:01.03.2007
FAKE MILITARY WARRANTS
Verma Shri Ravi Prakash

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Armed Forces have now been hit by a racket in the use of fake military warrants to obtain railway tickets as reported in the 'Times of India' dated December 9, 2006;
- (b) if so, the facts thereof;
- (c) whether any enquiry has been conducted in this regard;
- (d) if so, the outcome thereof; and
- (e) the action taken by the Government against the persons found guilty?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): There is one such case reported by Railway Authorities in which the Ticket Checking Squad detected five persons (one serviceman and four civilians) in 2779 Up Goa Express between Gwalior and Nizamuddin on 4th August 2006. The warrants on which these persons were travelling were purportedly issued by Military Hospital, Meerut. An FIR bearing no. 87 dated 4.8.2006 was lodged by Railway Authorities.